## **Declaration of Assets and Liabilities**

Year 2023-24

I SANJEET KUMAR , son of DINESH MISTRY, Aged 32 years, belonging to BLAS

service and presently working as **ASSISTANT SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

1001	Sr. No.	Description	Self	Spouse Name(S) ACHALA SHARMA	Dependant-1 Name-	Dependant-2 Name-	Dependant-3 Name-
	(i)	Cash	25,000/-	15,000			
àn.	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	saving a/c- 100,000/- FD IN SBI 8.00 LAKH	saving a/c- 50,000/- FD IN SBI 1.00 LAKH	NIL	NIL (Control of the control of the c	NIL
John	(iii)	Bonds, Debentures and Shares in companies	SGB 5GM	NIL	NIL	NIL .	NIL
4)	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC No (annual premium- 1. 15478/- 2. 38403/ 3. RD IN POST	RD IN POST OFFICE- 1000/- PER MONTH	NIL	NIL	NIL
			OFFICE- 4000/- PER MONTH	1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 -			
	(v)	Motor Vehicles (details of make, etc.)	NIL and the second seco	NIL	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	Gold- 90gms,silver- 250gms.	Gold- 100gms,silv er-300gms.	NIL	NIL	NIL
	(vii)	Other assets, such as values of claims / interests	mobile, laptop, ac mashine, geaser, heater and other house holds.	mobile, , ac mashine, and other house holds.	NIL	NIL	NIL

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ancestral land(in joint family)	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL (	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family.	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14.02.2023
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government	NIL	NIL

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	Dues:	Mary Control of the Author Control of the Control o	
	(a) dues to departments dealing with government accommodation	Maria de la Companya	en called l
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled tax return for F.Y. 2022-23 PAN- EJYPK5694B	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
A solve, a	(iv) Property Tax	, NIL	NIL

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	-	110141826214
Gender	12	M (M/F)
Date of Birth	:-	0 5 0 4 1 9 9 3 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	B.L.A.S. SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	: <u>-</u>	GAYA
		L. L. Dest

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature sayout Kouro

Name of Employee: SANJEET KUMAR

Place: PATNA

Designation:

ASSISTANT SECTION OFFICER

Date:.05/02/2024

Department:

BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.